

were allotted were charged license fee. Later, on assessment of rent in judicial proceedings, after hearing the party, the allottee was liable to pay rent and not licence fee.

(d) No such complaint received.

(e) Does not arise.

**Divisional Advisory Committee of  
P. & T.**

**2450. Shri G. C. Naik;  
Shri M. C. Majhi:**

Will the Minister of Communications be pleased to state:

(a) whether there are Divisional Advisory Committees of Posts and Telegraphs Department in each Circle throughout India;

(b) if so, when these Committees were formed;

(c) whether these committees are functioning or not; and

(d) the aims and objects of the Committees?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) to (d). Divisional Advisory Committee were formed in each Postal Division with effect from 1st May, 1963 for discussing postal matters of local interest. However, as a measure of effecting economy all round, these Committees have been abolished for the time being.

#### Productivity of Indian Labour

**2451. Shri S. C. Jha:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that Indian labour is as productive as the labour of other Western countries; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) and (b). Not enough material is available

to be able to make such comparisons over a wide industrial spectrum. In general, while in some cases the productivity of Indian labour may be equal or almost equal in a large number of other cases this is not so. Productivity of labour depends on many factors and for meaningful comparisons these should be comparable. The higher productivity of labour can be due to many reasons, for instance, level of technological development, type and extent of machinery used, training and incentives provided, wage situation, higher standard of living, etc.

#### पाकिस्तान द्वारा सीमा का अतिक्रमण

**2452. श्री नाथू राम अहिरवार :**  
क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि -

(क) 1 जनवरी, 1966 से लेकर 30 अप्रैल, 1967 तक की अवधि में पाकिस्तान ने भारतीय सीमा (पश्चिम बंगाल) का कितनी बार अतिक्रमण किया,

(ख) इन अतिक्रमणों में कितने मकान जलाये गये;

(ग) कितने व्यक्तियों का अपहरण तथा हत्या की गई;

(घ) कितने मृत्यु का माल तथा डोर चुरा लिए गए;

(ङ) इन अतिक्रमणों के सम्बन्ध में सरकार ने क्या कार्यवाही की; और

(च) उन्होंने कितने व्यक्ति (जिनमें स्त्रियाँ भी शामिल हैं) तथा डोर लौटाये गये?

**गृह-कार्य मंत्री (श्री यशवन्त राव चव्हाण) :**

(क) (i) पूर्वी पाकिस्तान राष्ट्रपक्ष द्वारा किये गये अतिक्रमणों की संख्या . . . . . 3